

Name of CD: C&C Constructions Limited  
 Date of Commencement of CIRP: 14.02.2019  
 List as on: 21.01.2022  
 Annexure 1  
 List of Secured Financial Creditors belonging to any class of creditors

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)														(Amount in Rs)
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Upkar Singh & Gurcharan Singh		33,46,271									33,46,271		
2	Baljeet Kaur & Gurmeet Singh		30,66,602									30,66,602		
3	Parmander and Ravinder Kaur		31,45,779									31,45,779		
	<b>Total</b>		<b>95,58,652</b>									<b>95,58,652</b>		